Suppl. Cause List No. 1 Sr. No. 09

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-Bail Appl. No. 20/2020

Deepak Singh ...Applicant

Through:-Mr. Jagpaal Singh, Advocate

v/s

UT of Jammu and Kashmir

...Non-applicant

Through: - Mr. Ayjaz Lone, Dy. A. G

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

Issue notice.

Mr. Ayjaz Lone, Dy. A. G accepts notice on behalf of the respondent and shall file objections by the next date.

List on 05.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 28.05.2020 Pawan Chopra